

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 23rd APRIL, 2024, 10:30 A.M.

**IA (IBC)/2/GB/2022
In CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	State Bank of India Vs Nayak Infrastructure Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Ms. Sudha Sarma, in person

For Respondent (s) :

RP : Mr. V. Ghisulal Jain, erstwhile RP

ORDER

IA (IBC)/2/GB/2022

Ld. Liquidator Ms. S. Sarma and erstwhile RP, Mr. V. G. Jain physically appear in the Court. Ld. RP states that he has filed the required compliance affidavit by way of an interlocutory application in compliance of order of this Tribunal dated 12.04.2024 and the same is under scrutiny. Ld. Liquidator also states that pursuant to the aforesaid Order she has received about 78 files from the erstwhile RP. She is verifying the same and for the purpose at least 3 days' time is required. Submissions noted.

List the mater for arguments and disposal on **02.05.2024**.

Connected/ New IAs to be tagged along, if found defect free.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)